

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 227 of 2012

Dated : 25th November, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Maharashtra State Electricity Distribution Co. Ltd.Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. .. Respondent(s)

Counsel for the Appellant(s) : Mr. Akhil Sibal
Mr. Salim Inamdar
Mr. Samir

Counsel for the Respondent(s) : Mr. Sundeep Nargolkar
Mr. Anand Kr. Srivastava

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **05.12.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**